

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/78/2023 in IA (IBC)/1468/2022 CP (IB) No.682/7/HDB/2018
NAME OF THE COMPANY	Mantena Laboratories Ltd
NAME OF THE PETITIONER(S)	Edelweiss Assets Reconstruction Company Limited
NAME OF THE RESPONDENT(S)	Mantena Laboratories Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/78/2023 in IA (IBC)/1468/2022

Present: Ld. Counsel Mr. Y. Suryanarayana along with Ms. A. Sandhya Rani
for the Applicant.

Ld. Senior Counsel Mr. VSR Avadhani for the Respondent.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)